THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 02nd June, 2023

NO. HC.VII-167(Pt.-VIII)/2014/ 50 38 /A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 5 (five) day offline course on "Environmental Crimes Trends, Laws & Investigation", scheduled to be held from 13th to 17th June, 2023 at the North Eastern Police Academy (NEPA), Umsaw, Meghalaya.

SI. No	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1.	Shri Naguib Ahmed , Chief Judicial Magistrate, Golaghat	99576-46189	naguibn@gmail.com
2.	Shri Nabajit Bhatta, Chief Judicial Magistrate, Kokrajhar	86388-74730	nbhatta1979@gmail.com
3.	Shri Ajoy Kumar Basumatary Chief Judicial Magistrate, West Karbi Anglong	78962-23309	ajoyajsnew@gmail.com
4.	Smti Pompy Chakravarty Addl. Chief Judicial Magistrate, Sonitpur, Tezpur	86383-86140	pompy.chakravarty@gmail.com
5.	Shri Hemanta Kumar Das Chief Judicial Magistrate, Morigaon	99547-61724	hemantadas14@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order, Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/5039-5055/A Dated: 02-06-2023 Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

- 3. Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5. The District and Sessions Judges, Golaghat/Kokrajhar/Morigaon/Sonitpur, Tezpur/West Karbi Anglong. (He/She is requested to inform the nominated Judicial Officer(s) under his/her control to attend the training accordingly)
- 6. Shri J.K. Dwivedi, AD(Law), North Eastern Police Academy (NEPA), Umsaw, Meghalaya. PIN-793123.
- 7. Shri Naguib Ahmed, Chief Judicial Magistrate, Golaghat.
- 8. Shri Nabajit Bhatta, Chief Judicial Magistrate, Kokrajhar.
- 9. Shri Ajoy Kumar Basumatary, Chief Judicial Magistrate, West Karbi Anglong.
- 10. Smti. Pompy Chakravarty, Addl. Chief Judicial Magistrate Sonitpur, Tezpur.
- 11. Shri Hemanta Kumar Das, Chief Judicial Magistrate, Morigaon.

The nominated participants are requested to report at North Eastern Police Academy (NEPA), Umsaw, Meghalaya, Pin-793123 on 12-06-2023 positively. Dress order will be formal (civvies) for classes. Free Boarding & Lodging will be provided to the participants from 12th to 18th June, 2023. Before 12th and after 18th June, 2023 boarding & lodging will be charged as per Govt. Rules.

- 12. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
- 13. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
- 14. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 15. The Administrative Officer, Judicial Academy, Assam with a **request to** place the Notification before the Hon'ble Director, Judicial Academy.
- 16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 17. The CA to the Registrar General, Gauhati High Court, Guwahati.

 [THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

8. A. Taylordar 02.06.23

REGISTRAR (JUDICIAL)